

8. A large number of Santhals, Oraons, Mundas and Gonds have migrated seasonally and sometimes permanently as plantation labour in tea gradens of North Bengal, Assam, Manipur and Tripura. It is not necessary to treat such migrant tribes as Scheduled Tribes in their new habitat.

9. In modifying the Scheduled Castes and Scheduled Tribes Orders under articles 341 and 342, it should be provided expressly that a caste or a tribe shall be deemed to include all its synonyms, phonetic variations, sub-castes and sub-tribes.

10. The State Governments should collect necessary information and prepare a comprehensive list of sub-castes and sub-tribes and give such lists wide publicity.

†TRIBAL DEVELOPMENT BLOCKS FOR MADHYA PRADESH

155. SHRI BALRAM DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the State Government of Madhya Pradesh had suggested to the Central Government scheme for approval of 75 additional tribal Development Blocks on the basis of 50 per cent Tribal Population as per Dhebar Commission's recommendations;

(b) whether Government approved only 10 T. D. Blocks as against the proposal stated in para (a) above, if so, the reasons therefor;

(c) whether Government proposed to approve the remaining 65 T. D. Blocks already proposed by the State Government to uplift the economic conditions of the tribals living either in concentrate Blocks or in scattered places in the proposed remaining 65 T. D. Blocks; and

(d) if so, the time by when an approval will be accorded and conveyed to the State Government; and if not, the reasons therefor?

†Transferred from the 21st February, 1973.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) The Government of India approved 10 T. D. Blocks during the year 1966-67 as in that year funds were available only for opening of 10 new Blocks. It was not possible to sanction more Blocks subsequently in view of the financial stringency.

(c) and (d) During the Fifth Five Year Plan subject to availability of funds, it is intended to open new T. D. Blocks. This question will have to be considered afresh as and when the exact extent of resources that will become available during the Fifth Five Year Plan for Tribal development, is known.

EDUCATED UNEMPLOYED

†292. SHRI KALI MUKHERJEE: SHRIMATI PRATIBHA SINGH: SHRIMATI SITA DEVI:

Will the Minister of PLANNING be pleased to state:

(a) the latest figures about the number of educated unemployed and able bodied persons in the country;

(b) the estimated backlog of the employed educated persons in the country in the beginning of each year during the Fourth Plan Period; and

(c) whether a sum of Rs. 90 crores is proposed to be allotted for educated employment scheme during the ensuing year over and above the current schemes, if so, the details of the crash programme envisaged for providing employment to educated persons; and how far the backlog of educated unemployed at the end of the next year is likely to be reduced thereby?

†Transferred from the 23rd February, 1973.